

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ---

PETITION NUMBER : TCP/98/2016

NAME OF THE PETITIONER : D.V. Rao

NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt Ltd & 2 others

UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

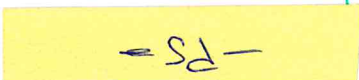
Ld. Counsel Mr. Subramanian Vaidyanathan for the Petitioner. None for the Respondents.

Ld. Counsel submits that in compliance of the order of this Tribunal dated 12.07.2023, notice was collected from the Registry for service on the Respondents.

He submits that the Respondents have not been functioning from the said address and their whereabouts are not known.

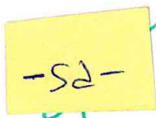
He submits that he has withdrawn his vakalathnama and informed the petitioner about the withdrawal but till date he has not received any response.

List the petition on **18.10.2023**.



RAVICHANDRAN RAMASAMY
Member (Technical)

Phk



SANJIV JAIN
Member (Judicial)